(b) Measures to strengthen border security have been intensified. Action under Defence of India Rules has been taken to check the migration of Khasi youngmen to Pakistan and the activities of those suspected to be returning from Pakistan after undergoing training.

Written Answers

fDUMPS OF ARMS AND AMMUNITIONS IR J. & K.

224. SHRI B. C. PATTANAYAK: SHRI B. K. MAHANTI;

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that dumps of arms and ammunitions have recently been discovered in certain parts of Kashmir; and
- (b) if so, whether any efforts have been made to search other areas of the State to locate arms dumped by Pakistanis last year?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) Yes, Sir.

fP.M.'S MEETING WITH STUDENTS* DELEGATION

226. DR. (MRS.) MANGLA-DEVI TALWAR: SHRI J AG AT NARAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a students' delegation from the State of J. & K. met the Prime Minister on the 22nd October, 1966; and
- (b) if so, what demands were placed before the Prime Minister?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

fTransf erred from 15th

(a) Some representatives of the Jammu and Kashmir Students' Congress met the Prime Minister on the 27th October, 1966.

to Questions

(b) They gave their version of the events leading to the police firing in Jammu on 17th and 18th October, 1966, complained against the State authorities, asked for a judicial inquiry by a panel of three Supreme Court Judges into the whole incident and requested the Prime Minister to visit Jammu.

tPAK. FIRING ON INDIAN TROOPS

- 229. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to
- (a) the number of times the Pakistani troops fired at our posts in October and so far in November, 1966;
- (b) the loss of life and property as a result of the firing; and
 - (c) the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Pakistani troops fired from across the border on six occasions during October and on 5 occasions in November so

- (b) One civilian was killed.
- (c) Necessary preventive measures have been taken. Protests have been lodged with Pak authorities. Complaints have also been lodged with U.N. Observers in respect of the cases of firings in the J. & K. sector.

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